

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 84 OF 2015**

**Dated: 19<sup>th</sup> October, 2015**

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Gujarat Urja Vikas Nigam Ltd. & Anr.**

**.... Appellant(s)**

**Versus**

**Gujarat Electricity Regulatory Commission & Anr.**

**.... Respondent(s)**

Counsel for the Appellant (s)

:

Mr. M.G. Ramachandran  
Ms. Swapna Seshadri  
Ms. Ranjitha Ramachandran

Counsel for the Respondent (s)

:

Mr. Ramji Srinivasan, Sr. Adv.  
Ms. Neeha Naghal  
Mr. Nitesh Gupta  
Mr. Vikrant Pachnanda for R-2

Ms. Suparna Srivastava for R-1

**ORDER**

Mr. M.G. Ramachandran, learned counsel for the appellant has been heard in rejoinder submission. The arguments are today concluded. Learned counsel for the State Commission has filed Written Submissions.

**Judgment is reserved.**

**(I.J. Kapoor)  
Technical Member**

**(Justice Surendra Kumar)  
Judicial Member**

ss/dk